

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 273**  
TO BE ANSWERED ON 04.08.2016

**RURAL ROAD CONNECTIVITY**

**\*273. SHRI VIJAY KUMAR HANSDAK:**  
**PROF. RAVINDRA VISHWANATH GAIKWAD:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total number of villages in the country which have not been connected by all weather roads so far, State/ UT-wise;
- (b) the number of villages connected by roads during the last two years along with the funds allocated and utilized thereon, State/UT-wise;
- (c) the time by which all the villages are targeted to be connected by roads during the said period and the funds likely to be spent for the purpose, State/UT-wise; and
- (d) whether the Government decided to enhance funding for the same and if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d): A Statement is laid on the Table of the House.

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Pradhan Mantri Gram Sadak Yojana (PMGSY) is a Centrally Sponsored Scheme with the objective to provide single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided single all weather road connectivity. For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 census) would be eligible to be covered under PMGSY.

Under PMGSY, the unit of programme is a habitation and not a revenue village. A habitation is a cluster of population, living in an area, the location of which does not change over time. Desam, Dhanis, Tolas, Majras, Hamlets, etc., are commonly used terminology to describe the Habitations. State/UT-wise details of habitations which are yet to be connected under PMGSY (upto June, 2016) are at **Annexure-I**.

Year-wise and State/UT-wise details of habitations connected, funds allocated & utilized under PMGSY are at **Annexure-II & III**, respectively.

For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the State governments, has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. The fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. In view of the availability of substantial additional funds under the Scheme with the new funding pattern between Centre and the State and enhanced allocation by the Government of India, all the States have been asked to get approval for sanctions of balance works under PMGSY-I/II as per the mandate of the Scheme and to substantially complete them by March, 2019, so as to provide connectivity to target habitations. In order to accelerate the implementation and ensure time bound completion of the Scheme in the States, the Government has decided to provide substantial enhancement of allocation for PMGSY during the year 2015-16, making the total Annual Allocation of the States to Rs.23,806 crore (Rs 15,175.71 crore – Central Share and Rs. 8,631 crore- Matching State Share. The Budget Estimate (BE) for 2016-17 is Rs.19,000 crore and an additional State share of Rs.9,151 crore would come from the State. With the changed sharing pattern, the total annual financial inflows in this programme would be substantial.

## Annexure-I

Annexure referred in the answer of Lok Sabha Starred Question No 273				
Habitations under PMGSY				
Sl No	State(s)	Eligible Habitations	Habitations connected upto June 2016	Habitations yet to be connected
1	2	3	5	6
1	Andhra Pradesh	1591	1347	244
2	Arunachal Pradesh	438	368	70
3	Assam	16026	8712	7314
4	Bihar (RWD & NEA)	35496	15947	19549
5	Chhattisgarh	11108	8758	2350
6	Goa	20	2	18
7	Gujarat	3077	3021	56
8	Haryana	1	1	0
9	Himachal Pradesh	3124	2010	1114
10	Jammu & Kashmir	2504	1469	1035
11	Jharkhand	13375	5907	7468
12	Karnataka	297	290	7
13	Kerala	435	380	55
14	Madhya Pradesh	18429	14530	3899
15	Maharashtra	1516	1282	234
16	Manipur	654	426	228
17	Meghalaya	702	215	487
18	Mizoram	252	157	95
19	Nagaland	110	93	17
20	Odisha	17901	11163	6738
21	Punjab	397	397	0
22	Rajasthan	16570	13734	2836
23	Sikkim	366	280	86
24	Tamil Nadu	2004	1951	53
25	Telangana	934	599	335
26	Tripura	1916	1756	160
27	Uttar Pradesh	13452	11228	2224
28	Uttarakhand	2233	861	1372
29	West Bengal	18671	12320	6351
<b>Grand Total:</b>		<b>183599</b>	<b>119204</b>	<b>64395</b>

## Annexure - II

<b>Annexure referred in the answer of Lok Sabha Starred Question No 273</b>			
<b>Habitations connected during 2014-15 &amp; 2015-16</b>			
<b>Habs. in Nos.</b>			
<b>Sno.</b>	<b>State(s)</b>	<b>2014-15</b>	<b>2015-16</b>
1	2	3	4
1	Andhra Pradesh & Telangana	394	166
2	Arunachal Pradesh	1	31
3	Assam	284	179
4	Bihar	2158	2102
5	Chhattisgarh	975	521
6	Goa	0	0
7	Gujarat	82	34
8	Haryana	0	0
9	Himachal Pradesh	85	37
10	Jammu & Kashmir	108	53
11	Jharkhand	769	749
12	Karnataka	6	1
13	Kerala	5	5
14	Madhya Pradesh	1278	1087
15	Maharashtra	33	71
16	Manipur	32	33
17	Meghalaya	11	22
18	Mizoram	1	2
19	Nagaland	0	0
20	Odisha	1287	1065
21	Punjab	31	0
22	Rajasthan	1254	798
23	Sikkim	13	48
24	Tamil Nadu	14	0
25	Tripura	78	57
26	Uttar Pradesh	0	99
27	Uttarakhand	71	91
28	West Bengal	1860	407
<b>Total (States)</b>		<b>10830</b>	<b>7658</b>

## Annexure -III

Annexure referred in the answer of the Lok Sabha Starred Question.No. 273 (13th position)					
Year-wise/State-wise details of release & expenditure under PMGSY during the last two years					
(Rs. in crore)					
S.No.	State(s)	2014-15		2015-16	
		Release	Expenditure	Release	Expenditure
1	Andhra Pradesh	32.98	330.25	379.20	411.53
2	Arunachal Pradesh	345.92	362.68	375.00	390.81
3	Assam	316.07	538.22	347.82	475.20
4	Bihar	1548.16	2259.30	2781.00	1776.87
5	Chhattisgarh	270.75	925.18	498.00	759.94
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	418.77	685.91	474.10	793.66
8	Haryana	218.96	383.83	304.69	291.81
9	Himachal Pradesh	99.40	215.04	268.40	315.88
10	Jammu & Kashmir	416.60	422.73	488.00	258.39
11	Jharkhand	249.48	785.02	864.99	552.44
12	Karnataka	237.00	411.23	140.80	279.40
13	Kerala	151.41	190.59	151.00	160.16
14	Madhya Pradesh	708.00	1667.32	1122.00	1798.39
15	Maharashtra	212.53	540.37	553.30	622.66
16	Manipur	100.00	173.94	299.80	284.70
17	Meghalaya	62.56	83.24	150.70	119.31
18	Mizoram	54.74	72.35	50.90	44.11
19	Nagaland	58.99	50.47	4.00	30.42
20	Odisha	1051.50	1666.10	1382.70	1857.50
21	Punjab	310.21	285.03	221.10	236.52
22	Rajasthan	425.66	649.97	559.90	776.33
23	Sikkim	94.59	94.50	68.60	121.01
24	Tamilnadu	239.65	580.72	205.00	98.03
25	Telangana	0.88	0.00	273.73	281.45
26	Tripura	187.36	322.83	274.83	250.36
27	Uttar Pradesh	638.70	1002.26	1110.35	1083.39
28	Uttarakhand	314.92	425.17	409.19	455.24
29	West Bengal	1193.80	1414.20	1427.58	1259.84
<b>Total:</b>		<b>9959.58</b>	<b>16538.45</b>	<b>15186.68</b>	<b>15785.36</b>